## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO.1681

TO BE ANSWERED ON THE 08<sup>TH</sup> MARCH, 2016/PHALGUNA 18, 1937 (SAKA)

ASSESSMENT OF SPO ROLE

1681. SHRI P. NAGARAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has constituted a committee for assessing the performance, utility and efficacy of the Special Police Officers (SPOs) involved in combating militancy in Jammu and Kashmir (J&K);
- (b) if so, the details thereof;
- (c) whether the Government has also doubled the honorarium of SPOs of J&K;
- (d) if so, the details thereof; and
- (e) the total number of SPOs likely to benefit therefrom?

**ANSWER** 

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): Yes, Madam. A committee under the chairmanship of Joint Secretary (Jammu and Kashmir), Ministry of Home Affairs(MHA) with representatives of Principal Home Secretary, Government of Jammu and Kashmir(J&K), Director General of Police of J&K and Internal Finance Division of MHA as members, has been constituted to carry out a review of the existing Special Police Officers(SPOs) of J&K including their nature of duties performed, utility and efficacy.

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(c) to (e): The Government has approved the enhancement of payment of honorarium to SPOs of J&K from Rs.3000/- per month to upto Rs.6000/- per month with effect from 01.01.2016. Around 24,000 SPOs are likely to be benefitted.

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